

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, the 7th May,2020.

No.LJ (B).53/93/591 – In furtherance to the notification No.LJ(B)53/93/580(I), Dt 27/04/2020, the name, designation and office of the concerned officers as per their respective Serial Numbers may be read as under,-

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Sl No.	Name of the Officer	Designation
36.	Shri Saniram Rabha	Headmaster, Tikrikilla Govt.M.E.School
37.	Shri Partha M. Sangma	Asstt. Teacher, Tikrikilla Hr. Sec. School
38.	Shri Mihalad Cherenga	JE,PHE,Tikrikilla
1.	Shri Dipayon Hajong	JE,PWD,Dadenggre
	Shri Apurba Hajong	ADO, Dadenggre SDAO, Dadenggre
3.	Smti Risa Valyne Sangma	Sub-Divisional Fishery Officer, Dadenggre
4.	Shri Porbath Ch.Sangma	Sub-Divnl. Agriculture Officer, Dadenggre

instead of...

Sl No.	Name of the Officer	Designation
36.	Dr Surujit Hajong	AH & Vety Officer, Tikrikilla
37.	Dr Pranab Rabha	AH & Vety Officer, Tikrikilla
38.	Dr Pankaj Basumatry	AH & Vety Officer, Tikrikilla
1.	Dr Serenbell W Momin	SDO, Vety, Dadenggre
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3.	Dr Lansley R Marak	AH & Vety Officer, Dadenggre
4.	Dr Jugal Koch	AH & Vety Officer, Dadenggre

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(L.K.Swett)

Under Secretary to the Govt. of Meghalaya,
Law (B) Department.


Memo.No.LJ (B).53/93/591-A,

Dated Shillong, the 7th May,2020.

Copy forwarded to: -

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Meghalaya Gazette.
2. The Deputy Commissioner, West Garo Hills District, Tura with reference to your letter No. COVID-19/WGH/2020/66, dated 06.05.2020.
3. The Personnel & A.R. (A) Department for information.
4. The DEO (Data Entry Operator), Law (A) Department for uploading the Notification in the Law Department website.

By order etc...,


Under Secretary to the Govt. of Meghalaya,
Law (B) Department.
